

Railway	Strength
Western	7174
RPSF	8088
Total	69596

(b) No, Sir.

(c) Security for goods and other installations is provided on the basis of needs and not proportionate to the increase in the number of goods/passenger trains. Certain sections may not be vulnerable to crime even though there is increase in traffic. Similarly some vital installations may not require security arrangements.

(d) Yes, Sir.

(e) and (f) Do not arise.

Pending Railway Projects of Maharashtra

4275. SHRI ASHOK NAMDEORAO MOHOL :
SHRI VITHAL TUPE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a number of proposals of Maharashtra Government relating to railways are pending with the Government;

(b) if so, the details of such proposals;

(c) whether survey work in case of some projects has been completed and submitted to Union Government;

(d) if so, the reasons for delay in taking final decision on these proposals; and

(e) the time by which construction work is likely to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Two new line projects in Maharashtra, namely Baramati-Lonand via Phaltan and Kopergaon-Shirdi, are presently pending with the Government.

The work on Baramati-Lonand via Phaltan line will be taken up after the requisite clearances have been obtained, for which action has been initiated. As regards Kopergaon-Shirdi line. Planning Commission have stipulated that the cost should be shared by Railways and the Temple Authorities to make the line viable. The Temple

Authorities, however, have expressed their inability to do so. The matter is under consideration.

(c) to (e) The surveys for Dhule-Nardana via Shirpur, Beed-Jalna and Ghatnandur-Ambajogai new rail lines have been completed recently. The results of the surveys for these lines have revealed them to be grossly unremunerative. In view of the same and acute resource constraints, the projects have been shelved.

[Translation]

Missing of Coal Wagons

4276. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) the claim made by the Uttar Pradesh State Electricity Board for the loss of coal wagons over railways as on March 31, 1995;

(b) the reasons for not reaching the coal wagons to their destination; and

(c) the time by which the claim is likely to be settled ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) As on 31.3.1995, claims for 18,827 wagons had been received from Uttar Pradesh State Electricity Board (UPSEB).

(b) These wagons could not be delivered on account of operational reasons and other exigencies such as accidents en route, inability of Power Houses to accept/unload wagons, etc.

(c) These claims have been settled after adjustment with excess wagons delivered to Uttar Pradesh State Electricity Board. This is an on going process and no claim is settled by payment. Claims are settled by adjustment basis in joint reconciliation meetings held between Uttar Pradesh State Electricity Board and the Railways. On the basis of joint reconciliation, it was found that more wagons were delivered to them as matching adjustment than the number of wagons for which they preferred claims. Therefore, there are no claims payable to them upto 31st March, 1995.

Facilities to Wards of Deceased Army Personnel

4277. SHRI THAWAR CHAND GEHLOT : Will the Minister of DEFENCE be pleased to state :

(a) the number of officers and jawans of the Indian Army killed on duty during 1995-96, 1996-97 and 1997-98;